

WRIT PETITION (CONT. CASE CIVIL)

FILING NUMBER: 2637/2020

SANJAY KUMAR SAVITA

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Original certified copy of Annex 1 may be given with AFS of Rs. 15.
2. F/C or T/C of page no. 33 to 36 may be given.

Saket Kumar Singh
11/06/2020.